

POLIO INCIDENCE IN DELHI

*227. SHRI I. K. GUJRAL: Will the Minister of HEALTH be pleased to state whether Government propose to immunise the entire child population of Delhi against Polio; if so, when this programme is likely to be completed?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): There is no proposal at present for undertaking immunisation of entire child population of Delhi against poliomyelitis.

*228. (Postponed to the 30th September, 1964).

INTEGRATION OF FAMILY PLANNING WITH PUBLIC HEALTH SERVICES

*229. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HEALTH be pleased to state:

(a) whether Government are giving any orientation courses to workers in Public Health and Medical services as regards family planning; and

(b) whether Government consider that better results will be achieved with lesser expenditure if family planning is integrated with Public Health and Medical Services?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir.

(b) The family planning programme is already integrated with Public Health and Medical Services and this integration is being further strengthened.

FAMILY PLANNING PROGRAMMES

*230. SHRI NIRANJAN SINGH: Will the Minister of HEALTH be pleased to state:

(a) whether Government have decided to set up a Committee to consider matters relating to family planning programmes; and

(b) if so, whether the recommendations of the said Committee will also be applicable to the States?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) and (b) Yes Sir. A Committee of the Cabinet has been set up to consider matters relating to the family planning programmes; such programmes extend to the States.

GOANS' ACCOUNTS IN FOREIGN BANKS

*231. SHRI RAM SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that many Goans are still maintaining accounts in foreign banks; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir. Certain accounts continue to be maintained abroad, with the Reserve Bank's approval, in accordance with the arrangements made when the Foreign Exchange Regulations Act was made applicable to Goa.

(b) The question does not arise.

सरकारी कर्मचारियों के लिये रिहायशी मकान

*२३२. श्री भगवत नारायण भार्गव : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक श्रेणी में ऐसे कितने कितने कर्मचारी हैं जिन की सेवायें १५, १० और ५ वर्ष में अधिक की हो गई हैं और जिन्हें अभी तक रहने को मकान नहीं दिया गया है;

(ख) क्या यह सच है कि ७०० रुपये मासिक से अधिक वेतन पाने वालों को एक दर्जा नीचे के मकान पाने का अधिकार है किन्तु ७०० रुपये प्रति मास से कम पाने वालों को यह सुविधा उपलब्ध नहीं है; और

(ग) क्या ऐसी भी कोई व्यवस्था है कि सार्वजनिक पदों में काम करने वालों को एक या डेढ़ वर्ष में मकान मिल जाना चाहिए।